

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.70/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company		Madanlal Agarwal & Ors. -Versus- R.P. Warehouse & Tea Industries Limited & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. RATNA KO BANERJEE,
SR ADV
2. MR NIRMALYA DASGUPTA,
ADV
3. MR. SHAUNAK MITRA, ADV
4. MS. SOUNALI BASU, ADV
5. MS. RAJSHREE MUKHERJEE,
ADV

PETITIONER

Rajshree
Mukherjee
24/10/17

Mrs. Manji Bhutia, Adv.
Mr. Debayshi Ban, Adv.

Resp no. 1 to 7
24/10/17

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 7 are present.

Ld. Sr. Counsel for the petitioners informed that petitioner no. 1 expired.

List on 07/12/2017. Interim order, if any, passed earlier is extended till next date of hearing.

8d

(Jinan K.R.)
Member (J)

8d

(Vijai Pratap Singh)
Member (J)